

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/51(KB)2018
IA(I.B.C)/528(KB)2023, IA(I.B.C)/799(KB)2022,
IA(I.B.C)/1692(KB)2023, IA(I.B.C)/1508(KB)2023,
IA(I.B.C)/578(KB)2019, IA(I.B.C)/65(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

| | |
|------------------|---|
| IN THE MATTER OF | STATE BANK OF INDIA VS ANDMAN SEA FOODS PVT. LTD. |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearance VC and Physical (Hybrid) Mode

Mr. Debarish Chakraborty, Adv.] For SBI
Mr. Snehasish Chakraborty, Adv.

Mr. Nimish Mishra, Adv.] For Suspended Board
Mr. Abir Mondal, Adv.
Mr. Sailesh Mishra, Adv.

ORDER

1. We are not able to hear Ld. Professional for the liquidator because of technical glitch at his end.
2. Post this matter on **16.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**